

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) Health being a State subject, the information regarding beds capacity in Government hospitals including in Maharashtra is not maintained centrally. The Central Government provides assistance to the State Governments in their efforts to provide better health care facilities to people through various schemes such as NRHM. In addition, the Central Government approved the *Pradhan Mantri Swasthya Suraksha Yojana (PMSSY)* in March, 2006, which aims at correcting the imbalances in availability of affordable/reliable tertiary level healthcare in the country in general and augmenting facilities for quality medical education in the under-served States. This scheme, envisages setting up six institutions like the *All India Institute of Medical Sciences (AIIMS)*, one each in the States of Bihar (Patna), Madhya Pradesh (Bhopal), Odisha (Bhubaneswar), Rajasthan (Jodhpur), Chhattisgarh (Raipur) and Uttarakhand (Rishikesh); and upgradation of 13 *existing medical institutions*.

In so far as three Central Government Hospital in Delhi, namely, Safdarjung Hospital, Dr. R.M.L. hospital and LHMC are concerned, there is sufficient number of beds in these hospitals.

Upgradation and development of these hospitals is a continuous process and is taken up as per the requirement and availability of funds.

Adulteration of edible items

†1137. DR. PRABHA THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether cases pertaining to adulteration of food items have come to the notice;
- (b) the States where maximum number of such cases have been detected during the last two years along with the action taken to prevent food adulteration, State-wise;
- (c) whether the number of cases pertaining to adulteration has decreased; and
- (d) the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A.H. KHAN CHOUDHURY): (a) to (d) Yes. As per information

†Original notice of the question was received in Hindi.

made available by States/UTs, a statement indicating number of food samples examined and number of samples found adulterated during 2010 and 2011-12, is annexed. To curb the menace of food adulteration, regular surveillance, monitoring and sampling of food products are undertaken by State/UT Governments under the Food Safety and Standards Act, 2006, and Regulations made thereunder. As is given in the Statement (*See* below).

In some States/UTs, cases of adulteration have decreased while in some other States/UTs, such cases have increased.

Statement

Sl. No.	Name of the State/UT	2010			2011-12		
		Examined	Adulterated	Percentage	Examined	Adulterated	Percentage
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	11343	465	4.10	9913	758	7.64
2.	Andaman and Nicobar Islands	0	0	0.00	N.A	N.A	N.A
3.	Arunachal Pradesh	270	16	5.93	62	0	0
4.	Assam	1062	122	11.49	N.A	N.A	N.A
5.	Bihar	2169	366	16.87	1779	292	16.41
6.	Chandigarh	191	32	16.75	173	13	7.51
7.	Chhattisgarh	204	81	39.71	346	147	42.48
8.	Dadra and Nagar Haveli	17	0	0.00	7	Nil	Nil
9.	Daman and Diu	28	0	0.00	36	4	11.11
10.	Delhi	3668	143	3.90	1940	138	7.11
11.	Goa	716	9	1.26	224	13	5.80
12.	Gujarat	9747	663	6.80	5821	195	3.34
13.	Haryana	3115	457	14.67	N.A	N.A	N.A

1	2	3	4	5	6	7	8
14.	Himachal Pradesh	726	145	19.97	441	95	21.54
15.	Jammu and Kashmir	1001	101	10.09	1405	295	20.99
16.	Jharkhand	200	36	18.00	363	53	14.6
17.	Karnataka	5591	263	4.70	3114	120	3.85
18.	Kerala	10660	282	2.65	N.A	N.A	N.A
19.	Lakshadweep	Nil	Nil	Nil	Nil	Nil	Nil
20.	Madhya Pradesh	6495	939	14.46	N.A	N.A	N.A
21.	Maharashtra	17394	1817	10.45	13095	1266	9.66
22.	Manipur	26	0	0.00	N.A	N.A	N.A
23.	Meghalaya	32	0	0.00	23	4	17.39
24.	Mizoram	0	0	Nil	Nil	Nil	Nil
25.	Nagaland	109	17	15.60	N.A	N.A	N.A
26.	Odisha	248	36	14.52	N.A	N.A	N.A
27.	Puducherry	242	0	0.00	0	Nil	0
28.	Punjab	8269	1203	14.55	6946	588	8.46
29.	Rajasthan	7752	1738	22.42	N.A	N.A	N.A
30.	Sikkim	51	6	11.76	N.A	N.A	N.A
31.	Tamil Nadu	8256	952	11.53	N.A	N.A	N.A
32.	Tripura	281	10	3.56	N.A	N.A	N.A
33.	Uttar Pradesh	16564	4746	28.65	9687	3360	34.68
34.	Uttarakhand	250	84	33.60	543	80	14.73
35.	West Bengal	385	77	20.00	N.A	N.A	N.A
TOTAL:		117062	14806	12.65	55918	7421	13.27